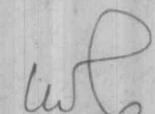


6.4.94Hon'ble Mr. S. Das Gupta, A.M.Hon'ble Mr. T.L. Verma, J.M.

Shri S.K. Mishra for the applicant.
Shri N.B. Singh, appearing on behalf of the respondents, submits that it has already been stated in the Counter Reply that the marks fixed have already been lowered as prayed for by the applicants and their applications have already been accepted and they are being allowed to appear in the examination. In view of this, the application has become infructuous. The counsel for the applicant also agrees that the relief prayed for has already granted.

In view of the above, the petition is disposed of as having become infructuous.


J.M.
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